



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st January 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/65/2019	DURNITY BIRODHI MANAB ADHIKAR SURAKSHA MANCHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN PETITIONER IN PERSON (MR. PRADIP BARUAH)	SC, P H E
2	WP(C)/2691/2021	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
3	WP(C)/6769/2021 B/O	KANGJAM HOMEN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. P J SAIKIA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
4	WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
5	Cont.Cas(C)/28/2022	MADHAV BORAH AND 4 ORS Versus DR. M ANGAMUTHU, IAS AND 4 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	
6	WP(C)/489/2022	M/S RATHI TRADERS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
7	WP(C)/495/2022	TOLARAM SURENDAR KUMAR KUNDALIA AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
ADMISSION				
8	WP(C)(Suo Moto)/1/2019 FIXED, WITH SEALED COVER REPORT	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SC, GHC	MR C BARUAH, SC, AG GA, ASSAM MR. P J SAIKIA (r-5) MR H I CHOUDHURY (r-5) MR. A K GUPTA (r-5)

9	WP(C)/4062/2019	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
10	WA/185/2021 FIXED, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O) WITH	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
11	WA/75/2020 WITH	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
12	WA/98/2020 WITH	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD	GA, ASSAM
13	WA/101/2020 WITH	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
14	WA/103/2020 WITH	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
15	WA/110/2020 WITH	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM
16	WA/111/2020 WITH	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
17	WA/118/2020 WITH	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
18	WA/119/2020 WITH	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
19	WA/125/2020 WITH	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE

20	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
21	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
22	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
23	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
24	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
25	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
26	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	GA, ASSAM
27	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
28	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
29	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
30	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
31	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
32	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM

33	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
34	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM
35	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
36	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
37	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
38	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
39	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
40	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
41	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
42	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
43	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
44	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
45	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
46	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

47	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR	GA, ASSAM SC, FINANCE
48	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
49	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY	GA, ASSAM
50	WP(C)/3263/2021 CAVT. NO.04262/021, WITH CAVT.NO./426/2021	THE UNION OF INDIA AND 2 ORS Versus SAIKAT BHATTACHARJEE	MR. R K TALUKDAR	MR M CHANDA FOR CAVEATOR
51	WP(C)/3589/2021	SARASWATI SENGUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR S NATH	MR. B K DAS SC, RAILWAY
52	WP(C)/5092/2021	PRANAB KUMAR GHOSH AND 4 ORS Versus THE AUTHORISED OFFICER IDBI BANK AND 2 ORS	MR. S MITRA MR A K BORO	MR. M DUTTA MR J MAHANTA
ORDERS				
53	PIL/7/2019	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. A I KATHAR	GA, ASSAM
54	I.A.(Civil)/2999/2019 FIXED in WA/9590/2018	SRI MANTU RAM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. A R MEDHI MS. K SAIKIA MR. P KHATANIAR	MR. M KALITA (R5) SC, EDU
	WITH WA/9590/2018 (Filing Number)	SRI MONTU RAM KALITA Versus THE STATE OF ASSAM AND 4 ORS		
55	PIL/73/2020	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
56	I.A.(Civil)/491/2020 FIXED, WITH CAVT.NO./1035/2019 in WA/1709/2020	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 166 ORS.	MR. R K D CHOUDHURY SR, GA, ASSAM	
	WITH WA/1709/2020 (Filing Number)	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS		
57	WITH WA/323/2021	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM
58	I.A.(Civil)/1075/2020 in PIL/79/2019	INTERNET FREEDOM FOUNDATION Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DEKA MR. S K DEKA	MR N DUTTA GA, ASSAM MR. A GAUTAM ASSTT.S.G.I.
	WITH PIL/79/2019	AJIT KR. BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM ASSTT.S.G.I.
59	PIL/6/2021	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E

60	PIL/12/2021	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS	MS N NATH MR. M DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, LEGAL AID SC, GHC
61	PIL/66/2021	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE
62	Cont.Cas(C)/66/2021	DEBABRATA SAIKIA Versus RAMESHWAR PRASAD GUPTA AND 7 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. D NATH (R-2,4,5,6) MR D KALITA (R-2,4,5,6)
63	I.A.(Civil)/1817/2021 FIXED in PIL(Suo Moto)/10/2018 WITH PIL(Suo Moto)/10/2018	BHUBANESWAR TUMUNG AND 85 ORS. Versus X X X AND 4 ORS. X X X Versus IN RE THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. T J MAHANTA	MR. T J MAHANTA GA, ASSAM SC. REVENUE GA, ASSAM
64	I.A.(Civil)/182/2022 B/O in WA/11/2022 WITH WA/11/2022	SAWANT RIANG Versus TADAR UKAP AND 3 ORS. TADAR UKAP Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR R SONAR MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR. K TAMA	MR. I CHOWDHURY SR ADV GA, AP GA, AP MR R SONAR

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/962/2019	HABIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR B ISLAM MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/5840/2019 WITH LCR	NIMAI DAS Versus THE UNION OF INDIA AND 7 ORS.	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/2880/2021	ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY	ASSTT.S.G.I.
4	WP(C)/3711/2021 FIXED	SRI DUMGAN Khabom Singpho Versus THE GAUHATI HIGH COURT AND 2 ORS	MR. D PANGING	MR. U K NAIR SC, GHC
5	WP(C)/471/2022	MUSTT KITABJAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/477/2022	CHITTARANJAN SARKAR Versus THE UNION OF INDIA AND 5 ORS	MD. A H LASKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/480/2022	SAMIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/500/2022	ALI HUSSAIN Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED MD I H LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/509/2022	HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/516/2022	MOSARAF DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
11	WP(C)/6696/2019 FIXED, WITH LCR	ARAN ALI @ HARAN ALI Versus THE UNION OF INDIA AND 7 ORS.	MS F BEGUM MRS. S ROY MRS. B CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
12	WA/164/2020 FIXED	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/1862/2020 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/116/2021 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, APSC
HEARING				
13	WP(C)/5556/2017 FIXED, WITH LCR	ALPANA SARKAR and 4 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.N DEKA MS.D GHOSH	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/2089/2019 FIXED, WITH LCR	LAKHI BISWAS AND 6 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./10/2020 FIXED	CHAUMALA RANJIT BAILUNG Versus M/S. LUCAS INDIAN SERVICE LTD. AND ANR	MR. P J SAIKIA MS P D NAIR MR. R S MISHRA	MR. A CHETRY MR G ALAM MRS. P GOSWAMI S R A NASER
2	Arb.P./20/2020 FIXED	SUMITRA DEVI KABRA Versus M/S. JAIN LIFESPACE DEVELOPERS PVT. LTD. AND ANR	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
3	Arb.P./33/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	DR. B N GOGOI SC, RAILWAY
4	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
5	Arb.P./43/2020 FIXED	M/S VIKEE ELECTRICALS Versus KEC INTERNATIONAL LIMITED AND ANR	MR. U K NAIR MS. N SHYAMAL MR. A BORO	MR H SARMA (R-1,2) MR. A BISWAS (R-1,2)
6	Arb.P./45/2020 FIXED	SURAJIT PHUKAN AND ANR. Versus DWARIKA GOHAIN @ DARIKA GOHAIN AND 3 ORS.	MR S KHOUND R SARMAH MS. N BORAH	MR R CHAKRAVORTY
7	Arb.P./9/2021 FIXED	M/S GANGA CONSTRUCTION CO. Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY
8	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY

9	Arb.P./19/2021 FIXED	M/S A2Z INFRA ENGINEERING LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR K TALUKDAR	SC, APDCL
10	Arb.P./26/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
11	Arb.P./36/2021 FIXED	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. S SHARMA MS G M THAKUR MS D DAS	SC, RAILWAY
ORDERS				
12	Arb.P./33/2021 FIXED	DR(MRS) JYOTI NATH Versus MRS ANAMIKA SINHA	MR. A BISWAS MS S AHOM	

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st January 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH- IV AND I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4734/2021 FIXED	NAZIM HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. T K BORA	SC, AG (A AND E) SC, WATER RESOURCE
	WITH			
2	WP(C)/2586/2021	PRABIN KALITA @ PRABIN CH. KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, WATER RESOURCE
	WITH			
3	WP(C)/4362/2021	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
	WITH			
4	WP(C)/4368/2021	ENNUS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
	WITH			
5	WP(C)/4401/2021	MD. REZWAN ANSARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
	WITH			
6	WP(C)/4776/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
	WITH			
7	WP(C)/4777/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
	WITH			
8	WP(C)/4779/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
	WITH			
9	WP(C)/4849/2021	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE

10	WITH WP(C)/4851/2021	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
11	WITH WP(C)/4891/2021	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
12	WITH WP(C)/4896/2021	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
13	WITH WP(C)/4913/2021	SIMI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
14	WITH WP(C)/4960/2021	USHA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
15	WITH WP(C)/5179/2021	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
16	WITH WP(C)/5180/2021	ZENITH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
17	WITH WP(C)/5238/2021	ASHIM AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
18	WITH WP(C)/5240/2021	M M ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
19	WITH WP(C)/5241/2021	SIBA BURAGOHAİN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
20	WITH WP(C)/5245/2021	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
21	WITH WP(C)/5247/2021	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
22	WITH WP(C)/5248/2021	PRADIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
23	WITH WP(C)/5254/2021	RABINDARA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
24	WITH WP(C)/5256/2021	RAJEEB KUMAR GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
25	WITH WP(C)/5264/2021	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM

26	WITH WP(C)/5280/2021	BIJOY KUMAR SWAMI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
27	WITH WP(C)/5303/2021	RAM CHANDRA AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
28	WITH WP(C)/5382/2021	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
29	WITH WP(C)/5386/2021	RISHAV JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
30	WITH WP(C)/5421/2021	KAILASH CHAND BAGRA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
31	WITH WP(C)/5590/2021	SURESH KR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
32	WITH WP(C)/5671/2021	DHARMANANDA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
33	WITH WP(C)/5992/2021	PRABHAT BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
34	WITH WP(C)/6022/2021	JALALUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
35	WITH WP(C)/6068/2021	LANKESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
36	WITH WP(C)/6195/2021	DILIP KR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
37	WITH WP(C)/6205/2021	BADAN CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
38	WITH WP(C)/6237/2021	DURGA PRASAD UPADHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
39	WITH WP(C)/6315/2021	HANNANUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
40	WITH WP(C)/6321/2021	JOGESH KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. WATER RESOURCE DEPTT. SC. REVENUE
41	WITH WP(C)/6344/2021	DILIP KR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.

42	WITH WP(C)/6410/2021	ANIL THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
43	WITH WP(C)/6525/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
44	WITH WP(C)/6526/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
45	WITH WP(C)/6527/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
46	WITH WP(C)/6528/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
47	WITH WP(C)/6529/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
48	WITH WP(C)/6531/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
49	WITH WP(C)/6532/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
50	WITH WP(C)/6534/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
51	WITH WP(C)/6707/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. D DAS	SC, WATER RESOURCE
52	WITH WP(C)/6714/2021	M/S HI TECH CONSTRUCTION AND SUPPLY Versus THE STATE OF ASSAM AND 5 ORS	MR G SAROWAR MD H R AHMED	SC. WATER RESOURCE DEPTT.
53	WITH WP(C)/6744/2021	ANSUMWI NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BORO	SC, BTC SC, WATER RESOURCE
54	WITH WP(C)/6772/2021	IKBAL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR G SAROWAR MD H R AHMED	SC, WATER RESOURCE
55	WITH WP(C)/6867/2021	DHAJEN WARY Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE	SC. WATER RESOURCE DEPTT. SC, BTC
56	WITH WP(C)/6896/2021	KAMAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
57	WITH WP(C)/6927/2021	RAJEN THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.

58	WITH WP(C)/6934/2021	PARAGDHAR TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
59	WITH WP(C)/6964/2021	M/S RAMESH JAIN AND SONS (HUF) Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
60	WITH WP(C)/7160/2021	FAZLUR RAHMAN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
61	WITH WP(C)/7197/2021	DIPAK KUMAR RARA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
62	WITH WP(C)/7233/2021	SARITA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
63	WITH WP(C)/7234/2021	RUPJYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
64	WITH WP(C)/7235/2021	RUPJYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
65	WITH WP(C)/7237/2021	M/S R K WIRE NETTING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
66	WITH WP(C)/7267/2021	SERAJ ANOWAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC. WATER RESOURCE DEPTT.
67	WITH WP(C)/7370/2021	JADAV CHANDRA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
68	WITH WP(C)/7373/2021	KOLIM HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS. P ADHIKARI MR H I CHOUDHURY MR. K MOHAMMED	SC, WATER RESOURCE
69	WITH WP(C)/7376/2021	JOYSHREE DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS. P ADHIKARI MR. K MOHAMMED	SC, WATER RESOURCE
70	WITH WP(C)/7378/2021	SHARAT CH SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
71	WITH WP(C)/7380/2021	MD. INTAZ ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
72	WITH WP(C)/7382/2021	DIPEN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
73	WITH WP(C)/7390/2021	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE

74	WITH WP(C)/7403/2021	JOY RAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
75	WP(C)/4737/2021 FIXED	NITYA NANDA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A BORO
76	WP(C)/4900/2021 FIXED	FAYJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
77	WP(C)/4962/2021 FIXED	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
78	WP(C)/5221/2021 FIXED	DIPALI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
79	WP(C)/5434/2021 FIXED	BULESWAR KACHARI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, FINANCE SC, IRRIGATION
80	WITH WP(C)/5361/2021	BISWAJIT GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, IRRIGATION SC, FINANCE
81	WP(C)/5615/2021 CAVT. NO.07172/021, FIXED	ASHISH NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. T J MAHANTA (R-5) SC, PNRD GA, ASSAM MR. R A CHOUDHURY (R-5) MS S DAS (R-5) FOR CAVEATOR
82	WITH Cont.Cas(C)/422/2021	ASHISH NATH Versus DR. J B EKKA, IAS AND ANR.	MR. J M A CHOUDHURY MR. A B T HAQUE	
83	WITH WP(C)/5512/2021	ASHISH NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	SC, PNRD GA, ASSAM
84	WP(C)/6254/2021	HURMUZ ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
85	WP(C)/6558/2021 FIXED	SAJAL KUMAR ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	SC. AGRICULTURE
86	WP(C)/6598/2021 FIXED	M/S NIHARIKA ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	SC, HEALTH
87	WP(C)/6861/2021 FIXED	PUSPA DOLEY AND 8 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD. AND 5 ORS.	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, POWER GRID SC. REVENUE
88	WP(C)/6978/2021 FIXED	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR. K ISLAM	MS. N K DEVI (R-3 TO 5) MR. N ANIX SINGH (R-3 TO 5) SC, NF RLY SC, I R C T C
89	WP(C)/7096/2021 FIXED	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
90	WP(C)/7167/2021 FIXED	SUSHIL KUMAR SAH AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR S NATH	SC, RAILWAY

91	WITH WP(C)/5143/2014	N.F. RAILWAY VENDING and CATERING CONTRACTORS ASSOCIATION, Versus THE UNION OF INDIA and 2 ORS	MS.N MODI MR. T H HAZARIKA MR S DEKA MR M CHETIA MR.S DUTTA MR.S DUTTA MR A RASHID MR.C SHARMA MR. K ISLAM	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MRS.U CHAKRABORTY
92	WITH Arb.A./21/2015	N.F. RAILWAY VENDING and CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and ANR,	MS.N MODI MS.M CHOUDHURY MR.S BANIK MR.T H HAZARIKA MR.M CHETIA MR.S DUTTA MR.A RASHID MR.C SHARMA MR.N P DUWARAH	SC, NF RLY
	WITH I.A./2851/2015 in Arb.A./21/2015	N.F. RAILWAY VENDING and CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and ANR,	MS.N MODI MS.M CHOUDHURY MR.S BANIK MR.T H HAZARIKA MR.M CHETIA MR.S DUTTA MR.A RASHID MR.C SHARMA MR.N P DUWARAH	SC, NF RLY
93	WITH WP(C)/5313/2017	N.F.RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 3 ORS.	MR.S BANIK MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MS. N K DEVI DR.B N GOGOI SC, NF RLY
	WITH I.A.(Civil)/1917/2018 in WP(C)/5313/2017	THE CHAIRMAN AND MANAGING DIRECTOR Versus N.F. RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION AND 3 ORS	MS. N K DEVI MR. N ANIX SINGH	MR. S BANIK MR. T H HAZARIKA MR M CHETIA MR A RASHID
94	WITH WP(C)/4138/2018	HALADHAR KALITA Versus THE UNION OF INDIA AND 7 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR. K ISLAM	MS. N K DEVI (R-3,4,7) MR. N ANIX SINGH (R-3,4,7) MR A RASHID SC, RAILWAY SC, SC, IRCTC
	WITH I.A.(Civil)/2133/2021 in WP(C)/4138/2018	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. Versus HALADHAR KALITA NAD 5 ORS	MS. N K DEVI (R-3,4,7) MR. N ANIX SINGH	MR M CHETIA SC, RAILWAY
95	WITH WP(C)/7339/2018	RAM PRIT SAH AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B K DAS (ADDL. SC, RAILWAYS) MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY SC, SC, IRCTC
96	WITH WP(C)/233/2019	K. U. UMESH AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR G J SHARMA MR. M CHANDA MS. S NATH	MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY

97	WITH WP(C)/1636/2019	ARUNAVA DAS AND 12 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A BARKATAKI MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY SC, SC, IRCTC
98	WITH WP(C)/6385/2021	SRI ARUNAVA DAS AND 11 ORS Versus UNION OF INDIA AND 4 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
99	WITH WP(C)/7018/2021	RANJIT KUMAR ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NF RLY
100	WP(C)/7215/2021 FIXED	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, RAILWAY SC, NF RLY
101	WP(C)/7306/2021 FIXED	MINA RAM BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM SC, REVENUE
102	Cont.Cas(C)/31/2022	FORJAN NESSA Versus V. V RAKESH REDDY	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	
103	Cont.Cas(C)/35/2022	MD. ABDUL KADER Versus RAKESH KUMAR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	
104	WP(C)/482/2022	ATIQUUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D. MR. D J DAS
105	WP(C)/501/2022	ABDUL RAHMAN LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR F A LASKAR	GA, ASSAM
106	WP(C)/503/2022	PRADIP MASHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, IRRIGATION SC, BTC
107	WP(C)/504/2022	MANAJ KUMAR BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, IRRIGATION SC, BTC
ADMISSION				
108	WP(C)/5856/2021 WITH WP(C) 416/2012 (D/O), FIXED	RAM KARAN LODHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st January 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./14/2021	SMTI. UMA RAY Versus MRIDUL RAY	MR. P J SAIKIA MR. P BORDOLOI	MR U DAS MR. S SAIKIA MS S BORO
2	CrI.A./1/2022	MD. AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR H P NEPAL MR. B HUSSAIN	PP, ASSAM
ORDERS				
3	CrI.A./89/2021 WITH OFFICE NOTE, LCR 6 FILES	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
	WITH I.A.(CrI.)/189/2021 in CrI.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
4	I.A.(CrI.)/495/2021 WITH LCR 5 FILES, P.B.-2 in CrI.A./74/2018	CHANDRA RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. D M NATH (R-2,3)	PP, ASSAM
	WITH CrI.A./74/2018	JITEN ENGTI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. T KALITA MR. I CHOUDHURY MR. B DEKA MR. D M NATH (R-2,3) MR R L CHUTIA MR. B M BHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022



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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6599/2021	GAURAB KUMAR BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM
2	WP(C)/6780/2021	MD. TAUSIF ALI AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/6921/2021	SAYNUL HAQUE AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM
4	WP(C)/7187/2021	PANKAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA	GA, ASSAM SC, FOREST
5	WP(C)/16/2022	NO. 084810054 L/CT/GD SANTANA BORDOLOI Versus THE UNION OF INDIA AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	MR. K GOGOI (R-1) ASSTT.S.G.I.
6	WP(C)/37/2022	BHUPENDRA DEV GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MS N BEGUM MR. J C GOGOI MR. S ALI MR B ISLAM	SC, HEALTH SC, FINANCE
7	WP(C)/102/2022	MD. JAHIRUL ISLUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM SC, BTC
8	WP(C)/197/2022	MD. WAFILAR RAHMAN AND 38 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
9	WP(C)/203/2022	DIPANKAR DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP B B HUSSAIN	GA, ASSAM
10	WP(C)/268/2022	BABUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	GA, ASSAM SC, FINANCE
11	WP(C)/272/2022	JUBIRA AKTAR BARLASKAR Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS	GA, ASSAM SC, GAD
12	WP(C)/286/2022	B KRISHNA RAO Versus THE STATE OF ASSAM AND 2 ORS	MR. P C DEY MR I HAQUE	MR. P N GOSWAMI SC, FOREST
13	WP(C)/325/2022	PHULESWAR BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS N DUTTA MR H P NEPAL	SC, AG SC, P W D

14	WP(C)/485/2022	KUDDUSAR RAHMAN AND 10 ORS Versus THE STATE OF ASSAM AND 16 ORS ADMISSION	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
15	WP(C)/163/2021	UTPAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH	GA, ASSAM SC, PWD
16	WP(C)/2808/2021 B/O	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. P N GOSWAMI SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/74/2022 in WP(C)/2808/2021	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND ORS	MR. M A SHEIKH MS F INTAZ	SC, INDUSTRIES
	WITH I.A.(Civil)/76/2022 in WP(C)/2808/2021	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ	SC, INDUSTRIES AND COMMERCE
17	WP(C)/4092/2021 FIXED	DILIP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE
18	WP(C)/4667/2021	SONPAHI DEKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S HOQUE MR S JAFRI	GA, ASSAM SC, AG MR. S K MEDHI
19	WP(C)/6784/2021 FIXED	ABDUL JALIL AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SHARMA	SC, PWD SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./178/2022	MD. AMIR ROHMAN Versus THE STATE OF ASSAM	MS D BORGOHAIN MR. P GOHAIN	PP, ASSAM
2	Bail Appln./191/2022	JAYANTA KUMAR DAS Versus THE STATE OF ASSAM	MR G ALAM MS J KHANOM MR. H ROHMAN	PP, ASSAM
3	Bail Appln./192/2022	BIPUL HAZARIKA @ BIPUL HAQUE Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
4	Bail Appln./202/2022	CHANDAN DAS Versus THE STATE OF ASSAM	MR N J DAS MR K K BHATTACHARYYA	PP, ASSAM
5	Bail Appln./203/2022	SANDIP DAS @ SANDEEP KUMAR DAS Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
6	Bail Appln./207/2022 B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
MOTION				
7	Crl.Pet./48/2022	MD. FIZNUR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
8	Crl.Pet./49/2022	MRINAL SHARMA Versus THE STATE OF ASSAM	MR. K K DUTTA MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
9	Crl.Pet./53/2022 B/O	ABDUL MATIN AND ANR Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
10	AB/235/2022	IMRAN HUSSAIN SHAH Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM

11	AB/242/2022	ABDUL REKIB CHOUDHURY Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS MS S KAKATI	PP, ASSAM
12	AB/257/2022	DIPAK PRADHAN Versus THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
13	AB/260/2022	KHAGENDRA NATH DAS Versus THE STATE OF ASSAM	MR C GOSWAMI	PP, ASSAM
14	AB/263/2022 B/O	PUBALI BORGHAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA	PP, ASSAM
BAIL HEARING				
15	AB/1226/2021	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
16	AB/1354/2021	JOHURA KHANAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
17	AB/1579/2021	MD. JIYAU RAHMAN Versus THE STATE OF ASSAM	MR. D S DEKA	MR. N BARMAN PP, ASSAM
WITH				
18	AB/1578/2021	MADAN CHANDRA BARMAN Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	MR. N BARMAN PP, ASSAM
19	AB/1996/2021	REFIYA ULLA AHMEDA @ REBIA ULLAH AHMED AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
20	AB/2240/2021	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
21	AB/3287/2021	UDITANSHU PARASHAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
22	AB/3298/2021	RUBUL ALI Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
23	AB/3347/2021	VIKASH KUMAR BOTHRA Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
24	AB/3366/2021	CHANDRASING RONGPI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
25	AB/3394/2021	RAJESH ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
26	AB/3406/2021	MD. NASIB ALI @ BABU ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY	PP, ASSAM
27	AB/3571/2021	NILUTPAL DAS AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS MS S KAKATI	PP, ASSAM
28	AB/3609/2021	SUPRIYA DAS AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
29	AB/3614/2021	RAJU ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

30	AB/3656/2021	TRIDIP GOGOI Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
	WITH			
31	AB/3657/2021	RATUL CHARAN SARMA Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
	WITH			
32	AB/3665/2021	MANIKUT BAYAN Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
	WITH			
33	AB/3859/2021	JIAUDDIN AHMED Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
	WITH			
34	AB/3860/2021	SANJEEV RAY Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
	WITH			
35	AB/3867/2021	JUNDIP DUTTA Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
	WITH			
36	AB/3870/2021	DANDESWAR RAJBONGSHI Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
37	AB/3737/2021	RENU INGTIPI Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
38	AB/4099/2021	RUSHNA BEGUM AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
39	AB/4106/2021	MD JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
40	AB/4126/2021	MD. IMRAN ALI @ IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A KADDUS	PP, ASSAM
41	AB/4158/2021	BASABI ACHARJYA (CHAKRABORTY) Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
42	AB/4214/2021	ABDUL MALIK Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
43	AB/4290/2021	ASHIM HALOI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
44	AB/4340/2021	MUKUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
45	AB/4434/2021	SAMARENDRA KALITA Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR. D J GOGOI	PP, ASSAM
46	AB/4436/2021	BISWA DAS @ JONARDHAN DAS Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
47	AB/4446/2021	ASHID ALI @ ASHAID ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S CHAUHAN MR. P MAZUMDER PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1570/2021 FIXED in WP(C)/3291/2018 WITH WP(C)/3291/2018	SONIT KUMAR BORA Versus GAUTAM KUMAR DAS AND 4 ORS. GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 19 ORS.	MR. P MAHANTA MS. P SAHARIA (R5) MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	SC, APSC MR. A SARMA SC, TRANSPORT MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
	WITH I.A.(Civil)/1763/2019 in WP(C)/3291/2018	SITARAM DOLEY Versus THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT
2	WITH WP(C)/3819/2018	HIMANGSHU KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY (R-5) MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG MR. N K NEOG (R-5)
	WITH I.A.(Civil)/1567/2021 in WP(C)/3819/2018	SRI SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 4 ORS. A	MR. P MAHANTA MS. P SAHARIA (R13) MR. R B GOHAIN	SC, APSC SC, TRANSPORT
3	WITH WP(C)/3855/2018	BUBUL KR. GOGOI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG MR. N K NEOG

	WITH I.A.(Civil)/1571/2021 in WP(C)/3855/2018	SONIT KUMAR BORA Versus BABUL KR. GOGOI AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA (R5)	SC, APSC SC, TRANSPORT
4	WITH WP(C)/3616/2019	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. J AHMED MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI MR Z RAHMAN SC, TRANSPORT
<u>ADMISSION</u>				
5	WP(C)/7869/2016 FIXED	AMAR KUMAR PANDEY and 2 ORS. Versus BALMER AND LAWRIE CO. LTD and 3 ORS.	MR. B PATHAK MR. R THADANI MRS. P DEY	MR. S C KEYAL (A.S.G.I, (R- 4)) MR. B CHAKRABORTY MR. M SARMA (R3) MS. I GOHAIN (R3) MR. R R KAUSHIK (R- 1&2) MR. P MAHANTA (R- 1&2) MS. C KHAKHLARY (R3) MR. S HUSSAIN
6	WP(C)/817/2018	DILIP SAMAH AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR M K CHOUDHURY MR P BHARDWAJ MR. T N SRINIVASAN MR A BARKAKATI	GA, ASSAM SC, AG
7	WP(C)/1123/2018	JAKARIA AL MAMUN Versus THE STATE OF ASSAM AND 3 ORS	MR. A OZAH MRS. M A OZAH MS. J RAJBONGSHI	GA, ASSAM
8	WP(C)/1198/2018	KHIRAMAI TALUKDAR MAHANTA Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM MR. M NATH MR. A ROY MR. A BHATTACHARJEE SHRI M. NATH LEARNED COUNSEL FOR THE RESPONDENT.
9	WP(C)/1704/2018	ALL ASSAM PHE EMPLOYEES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS J M KONWAR MR. R KALITA MR. R SALOI MS S NEWAR	MR. P N GOSWAMI SC, P H E
10	WP(C)/1705/2018	ABDUL MATLIB LASKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. JUNM LASKAR MS. M MEDHI MS. A AHMED	GA, ASSAM
11	WP(C)/1708/2018	MANURANJAN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, HEALTH
12	WP(C)/1730/2018	082300766 CT/GD DHANJIT KHATANIAR Versus THE UNION OF INDIA AND 3 ORS.	MR. R PHUKAN MR. R MAHANTA MR. S NEOG MS. S G BARUAH MS B DAS MS B DAS MR B SAIKIA MR. D THAKURIA	MRS. A GAYAN (CGC, R1- R4) ASSTT.S.G.I.
13	WP(C)/1778/2018	MANAB DAS @ J. DAS Versus THE CHAIRMAN and MANAGING DIRECTOR, APDCL and 4 ORS.	MR. A SAHAD MR. J C CHAUDHURY MR D J HALOI MR. D BAISHYA MR. S K SHARMA	SC, APDCL
14	WP(C)/4393/2018	ARIFUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM
15	WP(C)/5555/2018	GAUTAM SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MRS. R RONGMEI MS. K L R YANTHAN	SC, HEALTH

16	WP(C)/5591/2018	PADMA DHAR BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY MR R L CHUTIA	SC, AG MR. R BORPUJARI (R-5) MD. A HASSAN (R-6) SC, FINANCE DEPTT. SC, IRRIGATION GA, ASSAM
17	WP(C)/5681/2018	SRI PULIN MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. I C DEKA MR B DAS MS. D BARMAN MR. D J SAIKIA	GA, ASSAM
18	WP(C)/6702/2018	SIDDHARTHA BURAGOHAİN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB MR. K K BHATTACHARYYA	GA, ASSAM SC, HEALTH
19	WP(C)/7638/2019 FIXED	REKAULANG PAME AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. D THAOSEN	GA, ASSAM SC, N C HILLS
20	WP(C)/8318/2019	SIMANTA PRADIP CHOUDHURY 18 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM SC, APSC MR. R MAZUMDAR MR H BEZBARUA MR. S P SHARMA MS U SHARMA MS U SHARMA
	WITH I.A.(Civil)/196/2020 in WP(C)/8318/2019	RUBUL SARMAH AND 23 ORS Versus SIMANTA PRADIP CHOUDHURY AND 18 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA	MR. K N CHOUDHURY GA, ASSAM
21	WP(C)/9042/2019	SAMSUL HOQUE AND 3 ORS. Versus THE UNION OF INDIA AND 12 ORS	MR A ISLAM MD H R AHMED	SC, PNRD GA, ASSAM ASSTT.S.G.I. MR. B C CHOUDHURY MR. B C CHOUDHURY (R13)
22	WP(C)/2694/2021 FIXED	DIMPY DUTTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, HEALTH
		ORDERS		
23	W.P.(CrI.)/31/2021 FIXED	HIMANJAN SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR A ATREYA	GA, ASSAM
24	Review.Pet./2/2022 CRP(IO)/396/2017 (Disposed)	EMAN @ EMON DUTTA Versus HIMANGSHU DUTTA AND ANR.	MR. D MOZUMDER MR. P BORAH	
		HEARING		
25	WP(C)/4608/2013 PART-HEARD	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
26	WP(C)/5354/2020 PART-HEARD,B/O	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
27	WP(C)/1932/2017 WITH WP(C) 7538/2016 (D/O), B/O	THE WORKMAN ANUJ BORKOTOKY Versus THE MANAGEMENT OF RAJGARH TEA ESTATE and ANR.	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA	MR.A DASGUPTA(Sr.Adv.)(R-1) GA, ASSAM MS.S BURAGOHAİN(R-1) MS.B DAS(R-1) MRS.A DASSR-1

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,31st January 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./174/2022	REKIB AMIN Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
2	Bail Appln./175/2022	RAJ KARMAKAR @ SANJU Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
3	Bail Appln./176/2022 B/O	IMDADUDDIN AHMED @ IFTAUDDIN AHMED Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. N R AHMED	PP, ASSAM
4	Bail Appln./177/2022	MD. ABDUL MATIN Versus THE STATE OF ASSAM	MD. A J ATIA MD. A J ATIA MS J MARIYAM	PP, ASSAM
5	Bail Appln./180/2022	SAMIR BISWAS Versus THE STATE OF ASSAM	MR. S R BHATTACHARJEE MR S DAS MR. H A SARKAR	PP, ASSAM
6	Bail Appln./183/2022	BAREK ALI Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
7	Bail Appln./184/2022	BIRJIT AHANTHEM AND ANR Versus THE UNION OF INDIA	MR. J HATIMURIA MR. M K DUTTA	MR. S C KEYAL SC, DRI
8	Bail Appln./185/2022	DILDAR HUSAIN @ DILDAR HUSSAIN Versus THE UNION OF INDIA	MR. K BORUAH MR. M ALOM	MR. S C KEYAL SC, NCB
9	Bail Appln./186/2022	ASHU CHOUHAN AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
10	Bail Appln./188/2022	MANORANJAN MAHANTA Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	PP, ASSAM
11	Bail Appln./189/2022	LAL BADSHA BANIA @ LALU@ LADU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	Bail Appln./196/2022	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM

13	Bail Appln./197/2022	HOMEN DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
14	Bail Appln./199/2022	DHARMESWAR NAYAK @ BHENA AND ANR Versus THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
15	Bail Appln./200/2022	BINOD DEURI Versus THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
16	Bail Appln./201/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
17	Bail Appln./204/2022	RAMJAN ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
18	Bail Appln./208/2022	MD. AJNUR ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
19	Bail Appln./211/2022	BIMAN BARUAH @ JERANG AND 6 ORS Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
<u>MOTION</u>				
20	AB/189/2022 FIXED	GAURANGA KUMAR DAS Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M BISWAS MS M DAS	SC, CBI
21	AB/228/2022	HAFIZUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	PP, ASSAM
22	AB/230/2022	MD. INCHAN ALI @ INSAN ALI Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
23	AB/236/2022	RAJIKUL AMIN Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
24	AB/240/2022	ASHIQUE HUSSAIN Versus THE STATE OF ASSAM	MR. T K MISRA MR. S K ROY	PP, ASSAM
25	AB/241/2022	AJAY ROY Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN	PP, ASSAM
26	AB/243/2022	MD. HABIBUR RAHMAN @ MRINAL Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
27	AB/244/2022	BALEN DAS AND ANR Versus THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
28	AB/247/2022	IMAMUL HOQUE Versus THE STATE OF ASSAM	MR A ALI MR A A DEWAN MR S PRODHANI	PP, ASSAM
29	AB/252/2022	RAJ KUMAR ROY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
30	AB/256/2022	MD. ASKAR ALI TALUKDAR @ MD AJGAR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM

31	AB/259/2022	ADOR ALI @ JAHAN UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM	PP, ASSAM
ADMISSION				
32	Crl.Pet./252/2021 WITH LCR 1 FILE(SCANNED COPY), B/O	AMINUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY	MS. S KHANIKAR (R-2) MR D. CHAKRABORTY PP, ASSAM
BAIL HEARING (BA)				
33	Bail Appln./1772/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY	MD. ABDUL ALI @ BADSA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR MR B DEORI	PP, ASSAM
34	Bail Appln./2842/2021 SCANNED COPY CASE DIARY	AZIZUL AMBIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH L CHOUDHURY MR. U GOSWAMI	PP, ASSAM
35	Bail Appln./3342/2021 SCANNED COPY OF CASE DIARY	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. H RAHMAN MS P AGARWAL	PP, ASSAM
36	Bail Appln./3560/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY	AINAL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
37	Bail Appln./50/2022 FIXED	SANJOY SHAH @ SANJAY SHAH Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
BAIL HEARING				
38	AB/3960/2021 FIXED	NANTU CHOWDHURY @ NANTU CHAUDHURY Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
39	AB/4311/2021	JABED HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY G UDDIN MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
40	AB/4431/2021	SADANANDA ACHARYA Versus THE STATE OF ARUNACHAL PRADESH	MR. DITUL DAS MR. R RAHMAN	PP, A P
41	AB/4435/2021	HARUN RASHID AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
42	AB/76/2022 FIXED	EKSED ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
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[For Monday,31st January 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-II AND IV

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/29/2022	BABUL CH BORO Versus MAMATA HOJAI	MD S HOQUE MR M HOQUE MS S DEVI	
2	Cont.Cas(C)/30/2022	KAMAKHYA BRAHMA Versus MAMATA HOJAI	MR M HOQUE S DEVI	
3	Cont.Cas(C)/32/2022	DIPANJALI HAZARIKA Versus MAMATA HOJAI	MD S HOQUE MR M HOQUE S DEVI	
4	Cont.Cas(C)/36/2022	REZZAQL HUSSAIN Versus DHARMAKANTA MILI	MR. A R SIKDAR MD A ALI M M ZAMAN	
5	WP(C)/434/2022 FIXED	MASUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
6	WP(C)/437/2022 FIXED	DILWAR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/472/2022	SITHI SUKLABAIIDYA @ SITHI RANI SUKLABAIIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/473/2022	JUNED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/474/2022	RAJESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
10	WP(C)/476/2022	DILWARA PARVEEN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/478/2022	ANUSHRI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR D C NATH	GA, ASSAM SC, BTC

12	WP(C)/479/2022	JAKARIA IMRAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/484/2022	GITASHRI SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A KHOUND	SC, FINANCE SC, EDU
14	WP(C)/487/2022 FIXED	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	SC, SEC. EDU.
15	WP(C)/508/2022	TULTUL BARUA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
16	WP(C)/511/2022	MINAKSHI CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, SEC. EDU.
17	WP(C)/514/2022	RENUMAI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, SEC. EDU. GA, ASSAM
18	WP(C)/515/2022	BENUDHAR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU SC, AG
19	WP(C)/523/2022	MRS. MEGHALI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
20	WP(C)/524/2022 FIXED	SMTI NISHAMONI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. A J RAJKHOWA MR. D GOGOI	SC, SEC. EDU.
ORDER NO STEPS				
21	WP(C)/4218/2021	BHADRA KR DOLEY AND 8 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K DAS MR. A NARZARI MR. A THAKURIA	SC, SEC. EDU.
	WITH I.A.(Civil)/2020/2021 in WP(C)/4218/2021	BHADRA KR DOLEY AND ORS Versus THE STATE OF ASSAM AND 12 ORS B	MR. A K DAS MR. A NARZARI MR. A THAKURIA	SC, EDU
22	WP(C)/6419/2021	DWIMUSHRI BARO Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM SC, BTC
23	WP(C)/6626/2021	FIRDOSHI BEGUM @ FIRDUS ARA BEGUM Versus BOARD OF SECRONDARY EDUCATION, ASSAM AND 3 ORS.	MR. B CHOWDHURY	SC, SEBA
ADMISSION				
24	WP(C)/986/2020 FIXED	KAMALA BEZBARUAH MEMORIAL COLLEGE OF TEACHER EDUCATION Versus UNION OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, ELEM. EDU MR. I ALAM, SC, NCTE SC, N C T E ASSTT.S.G.I. SC, DIB. UNIVERSITY
ORDERS				
25	WP(C)/6457/2021	HILAL UDDIN TAPADAR Versus THE STATE OF ASSAM AND 9 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K PURKAYASTHA (r-10) MR. M K MAJUMDAR (r-10) MR G D CHOUDHURY (r-10) MR. S SHARMA (r-10) SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
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6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
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9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



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[For Monday,31st January 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH- IV

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./179/2022	SHIVA PRASAD DAS Versus THE STATE OF ASSAM	MR D R SAIKIA MR. N C DAS	PP, ASSAM
2	Bail Appln./181/2022	ABHIRAM SAHA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S CHOUDHURY MS. S PHUKAN	PP, ASSAM
3	Bail Appln./182/2022	BHABESH DAS Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
4	Bail Appln./190/2022	KUNTI MAI KACHAR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./195/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
6	Bail Appln./198/2022	RAJIB DOLEY Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
7	Bail Appln./206/2022 B/O	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
8	Bail Appln./209/2022	SHAHADAT ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM	PP, ASSAM
9	Bail Appln./210/2022	JYOTIRMOY PATHAK Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
<u>MOTION</u>				
10	Crl.Pet./786/2021 FIXED	M/S PREMIUM BONDED WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	PP, ASSAM
11	Crl.Pet./46/2022	SAGARIKA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	MR D J DEKA	PP, ASSAM

12	Crl.Pet./47/2022	ATAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
13	AB/225/2022 B/O	SAMSUL HOQUE Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
14	AB/229/2022	HARBALA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
15	AB/232/2022	EKBUL HUSSEIN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
16	AB/233/2022	MD NOBIUL ISLAM @ MD. NOIMUL ISLAM Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
17	AB/234/2022	ABU TAHER ALI @ TAHER ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
18	AB/237/2022	BURHAN UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
19	AB/238/2022	MD. JAKIR HUSEN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
20	AB/239/2022	NURUL ISLAM MOLLAH AND 5 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. R A CHOUDHURY MS R DEKA	PP, ASSAM
21	AB/245/2022	JINGSUMTHOI HRANGKHOL Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
22	AB/246/2022	MUSTT AIBANU NESSA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
23	AB/248/2022	RANJAN PEGU AND 3 ORS Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
24	AB/249/2022	MOZAFAR ALI @ BASSA MONI PRODHANI Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
25	AB/250/2022	MD. JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
26	AB/251/2022	SARMON SINGNAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
27	AB/253/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED MR. A A HUSSAIN	PP, ASSAM
28	AB/254/2022	FAKIRCHAND Versus THE STATE OF ASSAM	MR. M ISLAM H M ALI	PP, ASSAM
29	AB/255/2022	HAROON ALI RASHID AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
30	AB/261/2022	MD. IFTIKAR ALI Versus THE STATE OF ASSAM	MR. R ALI R L CHUTIA MRS. B CHAKRABORTY	PP, ASSAM
31	AB/262/2022	SUDIT SABHAPANDIT @ SUDEEP SABHAPANDIT Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MR. D P JAISWAL	PP, ASSAM

32 AB/264/2022

ABDUL KUDDUS
Versus
THE STATE OF ASSAM

MR P SHARMAH
MR P SONOWAL
MR A DEKA
MR S B SINHA

PP, ASSAM

ADMISSION

33 WP(C)/6888/2021
FIXED

HASNINE ALAM AND 57 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. P K TIWARI
MR. B PANDEY
MR. A R GOGOI

MR. K GOGOI, GA, ASSAM
SC, GHC
SC, FINANCE

ORDERS

34 Crl.Pet./792/2021
B/O

KRISHNA PRASAD SHARMA
Versus
THE STATE OF ASSAM AND ANR.

MR. B CHETRI
MR K KASHYAB
MR. M BHATTARAI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,31st January 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Tr.P.(C)/8/2022	SEEMA BEGUM Versus ADILUR RAHMAN	MS. P ADHIKARI G UDDIN MR. A UDDIN	
2	CRP(IO)/16/2022	JITU RAJKUMAR AND ANR. Versus MUKTI RAJKUMAR	MR. D C C PHUKAN MS. J GOGOI T KAKATI MS M TIWARI	
3	CRP(IO)/17/2022 CAVT. NO.09702/021,	MS. PRIYANKA ROY Versus MD SAFIUR RAHMAN	MR. A K SAHU MR. S SAHU	MR. M K SARMA (FOR CAVEATOR) MS. S S SAIKIA (FOR CAVEATOR) B KRISHNA (FOR CAVEATOR)
4	CRP(IO)/20/2022 B/O	BINITA DAS AND 3 ORS Versus BHANUPRABHA DAS AND 2 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	
5	Cont.Cas(C)/24/2022	BHUBAN BORAH Versus SMT. BOKULI BORAH AND ANR	MR G CHAMUAH	
<u>ADMISSION</u>				
6	MACApp./226/2018	MD NAJRUL ISLAM Versus ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.M TALUKDAR MR.T PAUL	MR. R C PAUL (R1) MS L DAS (R1)
7	MACApp./520/2018	MD MAINUL HOQUE Versus ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.M TALUKDAR MR.T PAUL	
8	MFA/12/2022	UNION OF INDIA AND ANR. Versus M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
	WITH I.A.(Civil)/197/2022 in MFA/12/2022	UNION OF INDIA AND ANR. Versus M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MS. M CHATTERJEE MS. M ACHARYYA	

9	MFA/13/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
	WITH I.A.(Civil)/198/2022 in MFA/13/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
10	MACApp./37/2022	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. JUNALI KALITA AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/172/2022 in MACApp./37/2022	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. JUNALI KALITA AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
11	MACApp./38/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SMTI. BABLI GHOSH AND 5 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/173/2022 in MACApp./38/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SMT. BABLI GHOSH AND 5 ORS.	MR T KALITA MR. A KAKATI	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	RSA/190/2018 FIXED	AJIT SAIKIA Versus SMT RANI CHUTIA AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MS P DAIMARI MS K KALITA	MR. T J MAHANTA (R1) MS. P BHATTACHARYA (R1) MR. A BORUA (R1) MS. M KALITA (R1)
	WITH			
13	RSA/247/2018	AJIT SAIKIA Versus SMTI RANI CHUTIA AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MRS. A CHAKRABORTY MR. K KALITA MS P DAIMARI	MR. T J MAHANTA (R1) MS. P BHATTACHARYA (R1) MR. A BORUA (R1)
	WITH I.A.(Civil)/3054/2018 in RSA/247/2018	AJIT SAIKIA Versus SMTI RANI CHUTIA AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MRS. A CHAKRABORTY MR. K KALITA MS P DAIMARI	
	WITH I.A.(Civil)/2493/2021 in RSA/247/2018	SMTI RANI CHUTIA Versus AJIT SAIKIA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. P S DEKA MR. B K BHAGAWATI
14	RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 19 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR S I KHAN	
<u>ORDERS</u>				
15	MC/672/2015 in MFA Sl. No. 239138	NEW INDIA ASSURANCE CO. LTD. Versus MD. KHAIRUL ISLAM and ANR,	MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA	
16	I.A.(Civil)/3799/2017 WITH LCR, B/O in RFA/123/2017	SHRI NAGENDRA NATH LAHKAR Versus MRS BIJULI KALITA	MR.B D DAS MR.R C SAIKIA MR.H K SARMA MS.R DEKA	
	WITH RFA/123/2017	SHRI NAGENDRA NATH LAHKAR Versus MRS BIJULI KALITA	MR.B D DAS MR.R C SAIKIA MR.H K SARMA MS.R DEKA	MR H K SARMA

17	I.A.(Civil)/3206/2019 B/O in MFA/9841/2019	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD., Versus MD. SIRAJUDDIN ALI @ DILIP ALI AND ANR	MR. K K BHATTA MR J JOHN	
	WITH MFA/9841/2019 (Filing Number)	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD., Versus MD. SIRAJUDDIN ALI @ DILIP ALI AND ANR	MR. K K BHATTA	
18	I.A.(Civil)/3452/2019 B/O in RFA/13301/2019	ON THE DEATH OF NAGENDRA CH. RAY, HIS LEGAL HEIRS MADHUMALA RAY CHOUDHURY AND 5 ORS Versus SRI LACHIT CHANDRA RAY	MR. A ROSHID MS. R CHOUDHURY MS. M R DEVI	MR. N SARKAR MR P K BASU
	WITH RFA/13301/2019 (Filing Number)	ON THE DEATH OF NAGENDRA CH. RAY, HIS LEGAL HEIRS MADHUMALA RAY CHOUDHURY AND 5 ORS Versus SRI LACHIT CHANDRA RAY		
	WITH I.A.(Civil)/187/2022	ON THE DEATH OF NAGENDRA CH. RAY, HIS LEGAL HEIRS MADHUMALA RAY CHOUDHURY AND 5 ORS Versus SRI LACHIT CHANDRA RAY	MR. A ROSHID MS. R CHOUDHURY MS. M R DEVI	MR. N SARKAR MR P K BASU
19	CRP(IO)/62/2021	NAZMIN ARA YESHMIN Versus ALTAF AHMED AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR B S DEKA	
20	CRP/72/2021 B/O	GIAS UDDIN AND 11 ORS Versus SAMSUL HOQUE AND 15 ORS	MR. N N JHA MR. A C RAY MR. M UDDIN MS M SAHOO	MR H R A CHOUDHURY (r-1 to 7) MS. R CHOUDHURY (r-1 to 7) MR N RAHMAN (r-1 to 7)
21	I.A.(Civil)/2104/2021 in MACApp./69/2015(D/O) in MACApp./69/2015	BUBUL DAS Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR. A R AGARWALA	
22	I.A.(Civil)/110/2022 in CRP/132/2017(D/O), WITH LCR in CRP/132/2017	ON THE DEATH OF PRITI RANI NANDI HER LEGAL HEIRS PARIMAL KUMAR NANDI AND 4 ORS Versus SHRI PRADIP CHAKRABORTY	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/111/2022	ON THE DEATH OF PRITI RANI NANDI HER LEGAL HEIRS PARIMAL KUMAR NANDI AND 4 ORS Versus SHRI PRADIP CHAKRABORTY	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/112/2022	ON THE DEATH OF PRITI RANI NANDI HER LEGAL HEIRS PARIMAL KUMAR NANDI AND 4 ORS Versus SHRI PRADIP CHAKRABORTY	MR. S K GHOSH MS F AHMED	
23	I.A.(Civil)/175/2022 in MACApp./12219/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SANDEEP KUMAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
	WITH MACApp./12219/2021 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SANDEEP KUMAR AND 2 ORS. A	MR. R GOSWAMI	

24	I.A.(Civil)/192/2022 in RSA/9741/2021	AMIRJAN NESSA Versus MOMREJ ALI AND 14 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	
	WITH RSA/9741/2021 (Filing Number)	AMIRJAN NESSA Versus MOMREJ ALI AND 14 ORS. E	MR. N SARKAR	
	WITH I.A.(Civil)/547/2022 (Filing Number)	AMIRJAN NESSA Versus MOMREJ ALI AND 14 ORS. E	MR. N SARKAR	
25	I.A.(Civil)/193/2022 in RSA/2779/2021	REKHA GHOSH AND 2 ORS. Versus NARENDRA CHANDRA GHOSH AND 5 ORS	MR G P BHOWMIK MRS. M HORE	
	WITH RSA/2779/2021 (Filing Number)	REKHA GHOSH AND 2 ORS. Versus NARENDRA CHANDRA GHOSH F	MR G P BHOWMIK	
26	I.A.(Civil)/204/2022 WITH LCR, B/O in MACApp./85/2021	MANASHI SINGHA AND ANR. Versus RELIANCE GENERAL INSURANCE CO. LTD.		MR. A DUTTA
	WITH MACApp./85/2021	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. MANASHI SINGHA AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. M TALUKDAR (R 1 & 2) MS. R DAS (R 1 & 2)
HEARING				
27	MACApp./8/2014 WITH LCR, FIXED	FAISAL AHMED KHAN Versus SUDHANSHU DAS and ANR.	MR H R A CHOUDHURY MS.R CHOUDHURY MRS.M BORA	MR.S C KEYAL MR. R GOSWAMI (R3) MS.P BARUAH MS.M SAIKIA MS.M SAIKIA MS. P BORTHAKUR (R3) MR. K HAZARIKA
	WITH MC/69/2014 in MACApp./8/2014	FAISAL AHMED KHAN Versus SUDHANSHU DAS and 2 ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MRS.M BORA	

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



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DAILY CAUSELIST

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[For Monday,31st January 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./56/2021 B/O	NIHAR DAS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
2	Crl.Rev.P./3/2022 FIXED	MD. SAFIQR RAHMAN Versus THE UNION OF INDIA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	SC, NCB
3	Crl.Rev.P./29/2022	ENGINEERS GUILD AND 3 ORS. Versus RAVI STEELS PVT. LTD.	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	
	WITH I.A.(Crl.)/28/2022 in Crl.Rev.P./29/2022	ENGINEERS GUILD AND 3 ORS. Versus RAVI STEELS PVT. LTD.	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	
4	Crl.Pet./45/2022 FIXED	SUSHMITA BERIA AND ANR. Versus SMTI. PRIYANKA DHANUKA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
ADMISSION				
5	Crl.Pet./1293/2018 FIXED	ARUN KUMAR Versus RADHA SENAPATI	MR. Y S MANNAN MR. T HUSSAIN MS. N BARUAH	MR. N P DAS MR. P MAJUMDAR
6	Crl.Pet./401/2020 FIXED	SUDIPTO SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	MR. D K KOTHARI MR. B DEKA MS P BARUAH S AZIZ PP, ASSAM
7	Crl.Pet./126/2021 FIXED	SHAJEDUL KARIM SARKAR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MD R ISLAM MR D N SARMA S K DAS PP, ASSAM
8	Crl.Pet./154/2021 FIXED	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
9	Crl.Pet./156/2021 FIXED	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM

10	WITH Crl.Pet./153/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH PP, ASSAM
11	Crl.Pet./157/2021 FIXED	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
12	Crl.Rev.P./23/2022 FIXED	YUNUS ALI AND ANR. Versus STATE OF ASSAM AND ANR.	MR D R GOGOI MS. S E AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./28/2022 FIXED	NASIR ALI Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
14	WITH Bail Appln./3587/2021	NURUL ALI AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
15	Bail Appln./92/2022 FIXED	BHUTTU @ JAHIR ALI Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/995/2020 FIXED	NUR NOBI HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
17	AB/2192/2020 FIXED	MINU DAS BARUAH Versus THE STATE OF ASSAM	MR. P K DAS MR. D DAS MR. N MAHAJAN	PP, ASSAM
18	AB/731/2021 FIXED	MD. YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
19	AB/1564/2021 FIXED	SUDHANG KR BRAHMA Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
20	WITH AB/1078/2021	RIJENDRA NATH BRAHMA Versus THE STATE OF ASSAM	MR. N J KHATANIAR	MR. T DEURI (R-2) MRS. R S DEURI (R-2) PP, ASSAM
21	WITH AB/1565/2021	JAI PRAKASH GAGGAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
22	WITH AB/1590/2021	TAPAN PODDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
23	AB/2756/2021 FIXED	BIKASH DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM	MR. P K TIWARI MR. A R GOGOI MR. D GOGOI	PP, ASSAM
24	AB/3748/2021 WITH CASE DIARY, FIXED	JAYANTA KALITA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR B S DEKA	PP, ASSAM
25	AB/4005/2021 FIXED	MAINUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	AB/4185/2021 FIXED	MD. RAFIQU ALI Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
27	AB/4191/2021 FIXED	JONAI G MOMIN Versus THE STATE OF ASSAM	MR G K SINGH	PP, ASSAM
28	AB/4259/2021 FIXED	MONOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. A H LASKAR MR B KALITA	PP, ASSAM

29	AB/4291/2021 FIXED	SALIMUDDIN AHMED @ MD SELIM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
30	AB/4300/2021 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM AND ANR	MR H K J AHMED	PP, ASSAM
31	AB/4301/2021 FIXED	SAMSUL HOQUE AND 7 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
32	AB/4323/2021 FIXED	BIKRAM BISWAS AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
ORDERS				
33	CrI.Pet./501/2021 FIXED	PUJA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
WITH				
34	CrI.Pet./350/2020	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
35	CrI.Pet./777/2021 FIXED	JAHANGIR ALAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM	PP, ASSAM
36	CrI.Pet./778/2021 FIXED	MIZANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	H A AHMED MR. R ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 20

[CIVIL BENCH-I AND IV

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/161/2022 B/O	M/S GABION TECHNOLOGIES INDIA PVT LTD AND 2 ORS Versus THE STATE OF NAGALAND AND 2 ORS	MR A KAKOTI MS S BORA	GA, NAGALAND
2	WP(C)/506/2022	REKHA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. J BARMAN	GA, ASSAM
3	WP(C)/507/2022	RUPJAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, REVENUE SC, FINANCE
4	WP(C)/510/2022	BABULLAL BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	GA, ASSAM SC, BTC
5	WP(C)/517/2022	ANTU BORUAH Versus INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	SC, I O C
6	WP(C)/521/2022	ALBOR HUSSAIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR S BORTHAKUR G UDDIN MR P H KONWAR	GA, ASSAM
7	WP(C)/522/2022	MAZIBUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, REVENUE
8	WP(C)/531/2022	SAHNEWAZ LASKAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, APDCL
ADMISSION				
9	WP(C)/2950/2017	JEWTI N.G.O. Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.U CHOUDHURY MR.G BHARADWAJ	GA, ASSAM
10	WP(C)/3563/2017	ETHELWOLD ESTATE PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.Y S MANNAN MS.M BHATTACHARYYA MS.S GOHAIN	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.) MR. R M DEKA (R-5) ASSTT.S.G.I.

11	WP(C)/5439/2017 CAVT. NO. 1292/2017	M/S. DHUBRI DISABLED'S MEN JHOGRA DOHAR and SOULMARI BEEL FISHERY DEVELOPMENT CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.H R A CHOUDHURY MS. K M SAIKIA MR.P BORAH	GA, ASSAM MR.D K SARMAH MS.A TALUKDAR MR.H BORAH FOR CAVEATOR
12	WP(C)/5562/2017	INAMUL HAQUE CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.A KHANIKAR MR.B KALITA	MR.M K CHOUDHURY MR.D N BHATTACHARJEE(R- 2,3&4) ASSTT.S.G.I. MR.D DEY(R- 2,3&4) SC, IOC
13	WP(C)/1650/2019	MANOJ KR. SAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P TALUKDAR MRS. R CHETRI MS. R BEGUM MS HIMADREE GOGOI	SC, WATER RESOURCE
14	WP(C)/4373/2019 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. W RAHMAN	SC, WATER RESOURCE
15	WP(C)/8092/2019	AZUFA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
16	WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR. D K SARMAH MS. A TALUKDAR ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/784/2020 in WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI	ASSTT.S.G.I. SC, I O C
17	WP(C)/2147/2021 FIXED	SAJON KHAN Versus HDFC BANK LTD AND 3 ORS	Mr M U Ahmed MR F HAQUE	Mukesh Sharma (r-1 to 4) MS F RAHMAN (r-1 to 4)
18	WP(C)/3570/2021 CAVT. NO.04972/021, FIXED	DEWAN MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND 16 ORS.	MR. M K CHOUDHURY MR S H SIKDAR MR. P RAHMAN MR MINTU SAIKIA MR S ISLAM	H A AHMED (r-8-13,15-17) SC, PNRD GA, ASSAM MR. R ALI (r-8-13,15-17) MR A S SK (r-8-13,15-17) FOR CAVEATOR
19	WP(C)/4609/2021	RABIN CH. SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MS H AHMED	SC, IRRIGATION
20	WP(C)/5515/2021 FIXED	DEBAJANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (SC,REVENUE) MR P KALITA (R-5) MRS S GOSWAMI (R-5)
21	WP(C)/5887/2021 FIXED	MANAB JYOTI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BIKASH	GA, ASSAM SC, REVENUE
22	WP(C)/6646/2021 FIXED	SILCHAR WHOLESALE COOPERATIVE STORES LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM
ORDERS				
23	WP(C)/1061/2020	HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE
24	WP(C)/6172/2021 FIXED	SUBRATA SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, REVENUE

25	WITH WP(C)/2781/2020	MANGALDAI SCHEDULED CASTE FISHERMAN CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH	DR. B AHMED (R-5) GA, ASSAM MR. N HAQUE (R-5) MR. A K AZAD (R-5) MR. B D DEKA (R-4) MR. M DAS (R-4) MR. N CHAUDHURY (R-4)
26	WP(C)/86/2022 FIXED	JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. M KHAN MR R ISLAM	SC, CO OP MR M J QUADIR (r-7)
27	WITH WP(C)/5607/2021 CAVT. NO. 07152/021,	JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR J RAHMAN MR R ISLAM	SC, CO OP MR M J QUADIR (FOR CAVEATOR) MR. K MIRA (FOR CAVEATOR) MR S S ISLAM (FOR CAVEATOR)
	WITH I.A.(Civil)/1916/2021 in WP(C)/5607/2021	NILOY BHUSAN SINGHA Versus JIABUR RAHMAN LASKAR AND 6 ORS.	MR M J QUADIR MR. K MIRA (FOR CAVEATOR)	MR. M KHAN SC, CO OP
	WITH I.A.(Civil)/2049/2021 in WP(C)/5607/2021	JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. M KHAN MR J RAHMAN MR R ISLAM	SC, CO OP MR M J QUADIR (FOR CAVEATOR) MR. K MIRA (FOR CAVEATOR) MR S S ISLAM (FOR CAVEATOR)
	WITH I.A.(Civil)/150/2022 in WP(C)/5607/2021	JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR J RAHMAN MR R ISLAM	SC, CO OP MR M J QUADIR (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st January 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./343/2021	MRS KAMALA BEGUM and 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD and 3 ORS	MR. A MANNAF ASSTT.S.G.I.	MR. K K DEY MSM L GOPE MS.N HAWELIA MS.N GOGOI
2	MACApp./357/2021	MD. PASHAN ALI Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. K K DEKA MR I HUSSAIN	MRS. S ROY
3	MACApp./359/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT. MOHIRON BEWA AND 13 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
	WITH I.A.(Civil)/57/2022 in MACApp./359/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT. MOHIRON BEWA AND 13 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
4	MACApp./36/2022	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MR K K DAS MS S GOSWAMI	MR. A J SAIKIA
	WITH I.A.(Civil)/158/2022 in MACApp./36/2022	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MS S GOSWAMI	MR. A J SAIKIA
ORDERS				
5	MACApp./224/2012 WITH LCR	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3201/2012 in MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	

6	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
7	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
8	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
9	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	

10	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
11	WITH MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH I.A.(Civil)/934/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/936/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/937/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
12	I.A.(Civil)/2413/2021 WITHG LCR in MACApp./155/2020	ON DEATH OF DWIPEN MEDHI Versus MUKUL MEDHI AND ANR.	MR. U K DAS MS. B D SARMAH	MR SISHIR DUTTA
	WITH MACApp./155/2020	SRI DWIPEN MEDHI Versus SRI MUKUL MEDHI AND ANR	MR. U K DAS MS. B D SARMAH	MR A N DAS
13	CO/4/2022 in MACApp./239/2021	ORIENTAL INSURANCE COMPANY LTD. Versus PRAKASH TODI AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./239/2021	PRAKASH TODI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
14	I.A.(Civil)/95/2022 WITH LCR in MACApp./128/2018	ASHIQUE IKBAL AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. S K GOSWAMI
	WITH MACApp./128/2018	THE ORIENTAL INSURANCE CO. LTD Versus HOSNEARA BEGUM and 3 ORS	MR.S K GOSWAMI MR. R KATHKATIA	
	WITH CO/9/2018 in MACApp./128/2018	HOSENARA BEGUM AND2 ORS Versus THE ORIENTAL INSURANCECOMPANY LTD	MR. A R AGARWALA	

15 I.A.(Civil)/129/2022
WITH LCR
in MACApp./136/2020

IRA KALITA AND 2 ORS
Versus
BHARATI AXA GENERAL INSURANCE CO.
LTD

MR. A R AGARWALA

WITH
MACApp./136/2020

IRA KALITA AND 2 ORS
Versus
BHARATI AXA GENERAL INSURANCE CO.
LTD AND 2 ORS

MR. A R AGARWALA
MS. R LAILA
MD. K ALI

MR N AHMED

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Monday,31st January 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 23

[CIVIL BENCH-III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
VIRTUAL/HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/72/2022 FIXED	DEBAKANTA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA MR. R KATHKATIA	GA, ASSAM SC, REVENUE
TO BE SPOKEN TO				
2	W.P.(CrI.)/27/2021 PART HEARD, BY SLIP	JITEN DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
ADMISSION				
3	WP(C)/2708/2010	IMDAD HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR. S ISLAM MR. M AHMED (R6, R8, R9 & R12) MR A HAWARI MR. M HASHAN (R6, R8, R9 & R12)
4	WP(C)/3581/2014	SMTI GEETANJALI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR.R C SAIKIA MR.K K SHARMA MS.K SAIKIA MS.B BARUAH	MR.G BAISHYA SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
5	WP(C)/4437/2015	MD. EUNISHAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.M BHAGABATI MSG BORA MS.R B BORA DR.H DAS	GA, ASSAM SC, IRRIGATION
6	WP(C)/4476/2015	PRASANTA BHUYAN Versus THE STATE OF ASSAM and 2 ORS	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.K OJHA	MR.C BARUAHR2 and3 GA, ASSAM(R1) SC, APSC MR R DHAR SC, WPT & BC
7	WP(C)/2099/2016	SANJIB BORGHAIN Versus THE OIL AND NATURAL GAS CORPORATION LT. and 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. B BORA MR. A BHATTACHARYA	MR. P K ROY (R- 1-4) C.G.C. MR. S K CHAKRABORTY(R- 1-4) MR.H GUPTA R-5 MS. M DUTTA (R- 1-4) ASSTT.S.G.I. MS. A CHAKRABORTY(R- 1- 4)

8	WP(C)/2875/2016	MANIK SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS.J R THAKUR MR.A THAKUR	GA, ASSAM(R-2) SC, AG(R-4) SC, FINANCER-3,5 SC, PENSION(R-1)
9	WP(C)/6476/2016	ARUP SARMA Versus THE NORTH EAST FRONTIER RAILWAY and 3 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MSB DEVI MS.D J BORAH MS.P BARUAH(Rly.Adv.) SC, RAILWAY
10	WP(C)/6689/2016	ABANI DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRS P RAI MR U SARMA MR.H BEZBARUAH MS.R DUTTA	MR. B CHAKRAVARTY (C.G.C) ASSTT.S.G.I.
11	WP(C)/7722/2016	MAMUNI BEGOM Versus THE STATE OF ASSAM and 10 ORS.	MR A ISLAM MR. H R AHMED	MR. T C CHUTIA MR. J AHMED(R- 8,9,&11) MR. B K SARMA MR. M AHMED(R-10) MR. P A AHMED(R- 8,9&11) SC, SOCIAL WELFARE SC, SEBA MR. N HUSSAIN(R-10)
12	WP(C)/7733/2016	SRI DIPEN KALITA Versus THE GAUHATI HIGH COURT and 3 ORS.	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MS. S G BARUAH MR.N GOGOI MR. B BORGHAIN MR.H KAKATI	GA, ASSAM MR. S NEOG SC, GHC
13	WP(C)/2516/2017 FIXED	RAMEN BORGHAIN Versus THE STATE OF ASSAM and 2 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM
14	WP(C)/5711/2017	BIREN MALO DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.A DAS MR.P S BISWAS MR.P BISWAS	SC, HEALTH
15	WP(C)/5814/2017	ATUL CHANDRA MAHANTA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS. K GOSWAMI MR. R GOSWAMI MR. M P BHUYAN MS. P KALITA	GA, ASSAM SC, FINANCE DEPTT. SC, INDUSTRIES
16	WP(C)/7511/2017	RABIN TALUKDAR and 23 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.M CHANDA MR.S CHOUDHURY MR.H DAS	GA, ASSAMR1,3-5 SC, APSC(R6) SC, F.DEPTT.(R2)
17	WP(C)/213/2021	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG SC, PWD SC, N C HILLS
18	WP(C)/266/2021 FIXED	DHANESWAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	SC, AG (A AND E) SC, HANDLOOM AND TEXTILE
19	WP(C)/864/2021 FIXED	KAUSHIK MISHRA AND 32 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
20	WP(C)/1873/2021	ARMC-6000036Y COMMANDANT SHYAM SUNDAR SHAH Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
21	WP(C)/2405/2021 FIXED	PROSENJIT KILLING Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. P K MUNIR	MS. S KEMPRAI (SC, KAAC) SC, FOREST SC, FINANCE
ORDERS				
22	WP(C)/3300/2016	PRAHLAD CH. MILI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.P HAZARIKA MR.S KAKATI MR.C CHAKRABORTY	MR.S P DAS(SC, DE&CT) SC, SOCIAL WELFARE
23	Cont.Cas(C)/481/2019 FIXED	KHANINDRA KUMAR TALUKDAR Versus DEBESWAR MALAKAR, I.A.S. and ORS.	MS. L DEVI	MR. D SAIKIA (R-4) MR. S BORA (R-4)

24	Cont.Cas(C)/549/2020	SHRINIWAS RAM Versus AJAY KUMAR BHALLA AND ANR.	MS. S BORA	MR. K K PARASAR
25	Cont.Cas(C)/568/2020	SUNDER SINGH YADAV Versus AJAY KUMAR BHALLA AND ANR.	MS. S BORA	MR. K K PARASAR
HEARING				
26	WP(C)/1554/2014 B/O	BIKRAMJIT SAIKIA Versus THE UNION OF INDIA and 5 ORS	MR. H RAHMAN MS.P GOGOI MR.A AHMED MS.P KALITA MR I HASIEB	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 31/01/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR. S SUTRADHAR	20-01-2022	To	14-02-2022
3)	MR. A J SAIKIA	24-01-2022	To	11-02-2022
4)	DR. R SARMAH	20-01-2022	To	05-02-2022
5)	MR B ACHARYYA	21-01-2022	To	31-01-2022
6)	MS. M ACHARYYA	21-01-2022	To	31-01-2022
7)	MR D BHATTACHARYA	27-01-2022	To	26-02-2022
8)	MR. T DEURI	27-01-2022	To	04-02-2022
9)	MRS. R S DEURI	28-01-2022	To	03-02-2022